

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


7

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL


APPLICATION NUMBER :
PETITION NUMBER : CP/61/2017
NAME OF THE APPLICANT : INDOSPACE INDUSTRIAL PARK ORAGADAM WALAJABAD LTD
UNDER SECTION : 14(1)


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Lalithammi Subramaniam	<u>PES</u> For Applicant	
----	------------------------	-----------------------------	--

ORDER

Heard Reserved for orders.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
hv


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)